

ITEM NO.8

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Civil Appeal No(s). 2618/2024

ALOK CHANDRA PAL (D) THR ITS LRS.

Appellant(s)

VERSUS

CHANDAN SINGH (D) THR ITS LRS.

Respondent(s)

Date : 02-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Shree Pal Singh, AOR

For Respondent(s)

Mr. Shoaib Khan, Adv.
Mr. Md. Farman, AOR
Mr. Mohd. Yasin, Adv.
Mr. Abdul Karim Ansari, Adv.
Mr. Sandeep Kumar, Adv.
Mr. Asma Khatoon, Adv.
Mr. Salman Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Being complete matter, process the matter for listing before
the Hon'ble Court, as per rules.

PRADIP Y. LADEKAR
Registrar